

THE HIGH COURT ORISSA: CUTTACK

NOTIFICATION

No. 551 /S.

Date : 30.04.2021

In partial modification to Courts earlier Notification No. 1346 dated 09.11.2020 it is here by further notified that in view of the unusual surge in the Covid-19 pandemic, the ensuing Summer vacation of the Subordinate Courts commencing from 22.05.2021 is **advanced to 03.05.2021 and shall continue till 05.06.2021**. The Subordinate Courts shall reopen on 07.06.2021. It shall however, remain closed from 14.06.2021 to 16.06.2021 on account of Raja Festival. During the Vacation the Subordinate Courts will function only in the virtual mode.

By Order of the Court

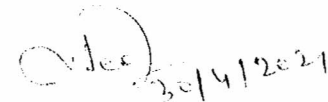

30/4/2021
REGISTRAR (ADMN.)

Memo No. 5723 (120) / Date : 30.04.2021

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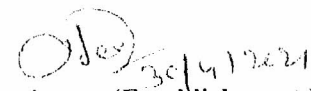
1. District & Sessions Judge,
2. Secretary General, Supreme Court of India, New Delhi,
3. Secretary to Govt. of Odisha, Home/Law/Revenue Deptt., Bhubaneswar
4. Secretary, State Bar Council, Odisha, Cuttack.
5. Advocate General, Odisha, Cuttack.
6. Director, Odisha Judicial Academy, Cuttack.
7. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
8. All Sr. Secretaries / Secretaries to the Hon'ble Judges.
9. Officer In Charge, N.I.C Centre Orissa High Court, Cuttack
to upload in the website of the Court.
10. Notice Board

for information.


30/4/2021
Asst. Registrar (Establishment.)

Memo No. 5724 / Date : 30.04.2021

Copy forwarded to the Director, Printing & Publication, Odisha Govt. Press, Cuttack for publication in the next issue of Odisha Gazette.


30/4/2021
Asst. Registrar (Establishment.)